

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2835/2017

New Delhi this the 08th day of September, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

HC. Champat Singh, (age 42 years),
S/o late Sh. Krishan Lal,
Third Battalion DAP
Vikas Puri, Delhi.

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Applicant

(through Sh. Ramesh Rawat)

Versus

1. Commissioner of Police,
Police Headquarter (PHQ),
ITO, Delhi.
2. Dy. Commissioner of Police,
3rd BN. DAP, Vikas Puri,
Delhi.

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Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant submits that a departmental inquiry was initiated against the applicant on 11.04.2016. As a consequence of this, vide memo dated 13.06.2016, his name was kept in secret list of persons with doubtful integrity. On 10.03.2017, this inquiry was entrusted to one Sh. Mohan Singh Bias. However, since then, the inquiry has not proceeded at all. The applicant seeks a direction to the respondents to complete the inquiry as early as possible.

2. In view of the limited prayer made by the applicant, we dispose of this OA at the admission stage itself without going into the merits of the case with a

direction to the respondents to complete the inquiry within a period of ninety days from the date of receipt of certified copy of this order. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/